

everybody in this House has a right to say and I must allow a voice to be heard because you have the freedom of expression.

*(Interruptions)*

SHRI BASUDEB ACHARIA: You could have adjourned the House. *(Interruptions)*

MR. SPEAKER: Why should I adjourn? No. question.

*(Interruptions)*

MR. SPEAKER: You can come to me today any time.

*(Interruptions)*

MR. SPEAKER: I am not going to surrender.

*(Interruptions)*

MR. SPEAKER: Even now, you are doing the same thing. I am on my legs, but you are still standing. It is your rule you are violating.

*(Interruptions)*

MR. SPEAKER: I just say that I am at your disposal. I will allow you free discussion. I have always allowed free discussion.

*(Interruptions)*

SHRI SURESH KURUP (Kottayam): You should allow us to raise points of order. *(Interruptions)*

MR. SPEAKER: Yes, I did allow. But you would not listen.

*(Interruptions)*

MR. SPEAKER: I requested you here yesterday to sit down and listen to me. But

you did not. Now, it is out of order.

*(Interruptions)*

SHRI SOMNATH CHATTERJEE: The question is, whether I responded or not. I stood up and said I wanted to speak. I could not speak like them, only shouting..... *(Interruptions)*

Therefore, you should not treat me that I had refused to respond. *(Interruptions)*

MR. SPEAKER: You can speak today. I do not mind. No problem.

SHRI SOMNATH CHATTERJEE: That is all right. I am happy.

MR. SPEAKER: I will give you a free choice to speak today. There is no barring.

12.18 hrs.

[*English*]

#### PAPERS LAID ON THE TABLE

**Notification under Customs Act, 1962, Annual Report of and Review on the working of National Institute of Public Finance and Policy, New Delhi for 1986-87**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): On behalf of my colleague.

SHRI A.K. PANJA: I beg to lay on the Table—

- (1) A copy of Notification No. G.S.R. 333 (E) (Hindi and English versions) published in Gazette of

India dated the 9th March, 1988 together with an explanatory memorandum extending the validity of Notification No. 341/76-Customs dated the 2nd August, 1976 upto the 30th September, 1988, under section 159 of the Customs Act, 1962. [Placed in Library. see No. LT-5752/88]

- (2) (i) A copy of the Annual report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Finance and Policy, New Delhi, for the year 1986-87. [Placed in Library. See No. LT-5753/88]

**Annual Report of and Review on the working of Indian Statistical Institute, Calcutta for 1986-87 and Statement for delay in laying these Papers**

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Calcutta, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Statistical Institute,

Calcutta, for the year 1986-87.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT. 5754/88]

**Statement Correcting reply to USQ No. 1147 dt.-3/8/87 regarding Construction/ Allotment of Flats by DDA and giving reasons for delay in Correcting the Reply**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): I beg to lay on the Table a Statement Hindi and English versions (i) correcting the reply given on 3rd August, 1987 to Unstarred Question No. 1147 by Shri Somjibhai Damor, M.P. regarding construction/allotment of flats by DDA and (ii) giving reasons for delay in correcting the reply. [Placed in Library See No LT-5755/88]

**Detailed Demands for Grants of the Ministry of Human Resource Development for 1988-89**

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): I beg to lay on the Table a copy of the Detailed Demand for Grants (Hindi and English versions) of the Ministry of Human Resource Development for 1988-89. [Placed in Library. See No LT-5756/88]

**Detailed Demands for Grants of the Ministry of Personnel, Public Grievances and Pensions for 1988-89**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF

HOME AFFAIRS (SHRI P. CHIDAMBARAM): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Personnel, Public Grievances and Pensions for 1988-89. [Placed in Library. See No. LT-5757/88]

12.19 hrs.

COMMITTEE ON GOVERNMENT  
ASSURANCES

[English]

Tenth Report

PROF. NARAIN CHAND PARASHAR (Hamirpur): I beg to present the Tenth Report (Hindi and English versions) of the Committee on Government Assurances.

(Interruptions)

[Translation]

SHRI RAJ KUMAR RAI (Ghosi): Mr. Speaker, Sir, many parts of our country have been affected by hailstorm for which I gave a call attention notice and you assured me to allow it.

MR. SPEAKER: You give it in writing.

(Interruptions)

SHRI HARISH RAWAT (Almora): Mr. Speaker, Sir, the people of Delhi are facing a lot of difficulties due to strike in D.T.C.

MR. SPEAKER: I have allowed it. Why are you raising it again and again.

(Interruptions)

[English]

DR. DATTA SAMANT (Bombay South Central): They are recruiting people. They are giving advertisement. (Interruptions)

[Translation]

MR. SPEAKER: Even if you repeat it ten times.

[English]

It makes the same thing. I am going to allow a calling attention on this subject. I have already said it.

(Interruptions)

DR. DATTA SAMANT: I have given a notice. (Interruptions)

MR. SPEAKER: What is there? I am going to allow the calling attention.

(Interruptions)

DR. DATTA SAMANT: It is a legal strike by the workers. (Interruptions)

[Translation]

MR. SPEAKER: What else do you want? Do you want in writing?

[English]

It is a bad habit you are developing unnecessarily.

(Interruptions)

DR. DATTA SAMANT: We are not discussing it here. They have given advertisements. (Interruptions)